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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O. A. NO. 1529/2002

M. A. NO. 1242/2002

New Delhi this the 5th day of June, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

1. Technical Executive Officers Association  
Transport Deptt. Delhi  
Through its Secretary  
Anup Singh Dahiya  
301 LIG Flats Hastal  
Uttam Nagar  
New Delhi-110059.

2. M. Kumar  
S/o Shri N. Prasad  
198, Mohammad Pur  
Govt. Qrs.  
Delhi-7. .... Applicant

( By Shri Arun Bhardwaj. Advocate)

-versus-

1. Union of India  
Through  
Secretary  
Ministry of Surface Transport/  
Road Transport and Highways  
Parivahan Bhavan, Parliament Street  
New Delhi.

2. The Principal Secretary Cum Commissioner of  
Transport Deptt.  
5/9 Under Hill Road GNCT  
Delhi. .... Respondents

O R D E R (ORAL)

Justice Ashok Agarwal:-

MA No. 1242/2002 for joining together in a  
single OA is granted.

2. Applicants who are Motor Vehicle Officers  
in the Transport Department of the Government of

*W. A.*

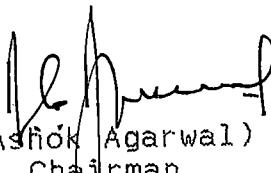
Delhi, by the present OA, seek parity of pay scales with their counterparts in other States such as Gujarat, Tamil Nadu, Uttar Pradesh, Uttaranchal etc. According to them, their pay scales are far below the pay scales paid to the aforesaid counterparts. Applicants have submitted their representation on 30.4.2002 (Annexure A-2) claiming higher pay scales. No response thereto has so far been received by them. Applicants had earlier submitted a similar representation on 30.12.1996. No response thereto had also been issued by the respondents.

3. Having regard to the aforesated facts, we find that the interest of justice will be duly met by disposing of the present OA at this stage itself even without issuing notices with a direction to the respondents to pass appropriate and reasoned orders on the aforesaid representations of 30.12.1996 and 30.4.2002. This be done expeditiously and within a period of three months from the date of receipt of a copy of this order.

4. Present OA is disposed of in the aforesated terms.

  
(S.A.T. Rizvi)

Member (A)

  
(Ashok Agarwal)  
Chairman

/sns/